

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 155/16	TP 226/17	For Orders	391 /394	Pennar Hotels & Resorts Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	
2)	Vasanth Kumar	OLC	
3.	Nishita Paul	OLC Petitioner	

Counsel for petitioner is present. Assistant from OL office is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is also present. Orders not prepared due to pressure of work.

List it for orders on 27.06.2017.


MEMBER (J)


MEMBER (T)